BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 47/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

Futuristic Marketing Solutions

V/s.

Shree Ram Multi-Tech Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

SIGNATURE

1. TANAYA SHAH

ABJOCATE

APPLICANT

Tanaya Shah

2. At Ramublei Slatel

Rospondin

Monael

MONAAL DAVAWALA

ADVOCATE

RESPONDENT

ORDER

Learned Advocate Ms. Tanya Shah present for Operational Creditor/ Petitioner. Learned Monaal Davawala present for Respondent.

Learned Advocate Mr. Monaal Davawala filed Vakalatnama for Respondent.

Documents filed by the Respondent.

For objections of Respondent, if any, and for hearing, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.